

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1049
ANSWERED ON:09.12.2003
STUDY ON DEVELOPING BASIC URBAN INFRASTRUCTURE
MOHAN RAWALE

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government has taken notice of study undertaken by Investment Credit and Rating Agency on developing basic urban infrastructure by 2020;
- (b) if so, the details thereof;
- (c) the reaction of the Union Government thereon;
- (d) whether the Union Government has formulated any strategy to invite private participation in developing basic urban facilities;
- (e) if so, the details thereof; and
- (f) if not, the alternative financial sources to be provided for development?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

(a)to(c): The Government is not aware of any study undertaken by Investment Credit and Rating Agency on developing basic urban infrastructure by 2020.

(d)to(f): Central Government has formulated guidelines for sector reforms and successful public-private partnerships in urban water and sanitation services in consultation with State Governments. The guidelines, inter-alia, include policy framework, implementation arrangements, creating enabling conditions for sustained reform and Private Sector Participation (PSP), selecting nature of PSP transactions and managing public-private partnerships.

As urban development is State subject, it is for State Governments and Urban Local Bodies to adopt guidelines as per their requirements.